

an>

Title: Demands for supplementary grants (Railways) 2016-2017 and demands for excess grants (Railways),-2013-2014.

HON. SPEAKER: Now, the House will take up item Nos. 24 and 25.

I shall now put the Supplementary Demands for Grants (Railways) for 2016-17 to the vote of the House.

The question is:

"That the supplementary sums not exceeding the amounts shown in the third column of the Order Paper be granted to the President of India, out of the Consolidated Fund of India, to defray the charges that will come in course of payment during the year ending the 31st day of March, 2017, in respect of the heads of Demands entered in the second column thereof against Demand Nos. 10 and 16."

DEMANDS

The motion was adopted.

HON. SPEAKER: The House will now take up item No. 25 – discussion and voting on Demands for Excess Grants (Railways) for 2013-14

I shall now put the Demands for Excess Grants (Railways) for 2013-14 to the vote of the House.

The question is:

"That the respective excess sums not exceeding the amounts shown in the third column of the Order Paper be granted to the President of India, out of the Consolidated Fund of India, to make good the excess on the respective grants during the year ended on the 31st day of March, 2014, in respect of the heads of Demands entered in the second column thereof against Demand Nos. 5, 6, 8, 10, 13, 15 and 16."

DEMANDS

-
-
-
-
-
-
-
-
-
-

The motion was adopted.

12.14 hours